GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA

UN-STARRED QUESTION NO. 3186

TO BE ANSWERED ON MONDAY, 20th MARCH, 2023 PHALGUNA 29, 1944 (SAKA)

MULTI-NATIONAL COMPANIES QUESTION

3186. SHRI ANUMULA REVANTH REDDY:
SHRI VISHNU DAYAL RAM:
Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) the number of registered, operational and closed Multi-National Companies (MNCs) in the country as of date since 2014, year-wise, statewise, and district-wise including Telangana;
- (b) whether the Government has done anything to identify the number of multinational companies that are not operational but continue to be on the records of the Government and if so, the details thereof;
- (c) whether the Government is aware of the number of people laid off by the multinational companies since 2014 and if so, the details thereof, year-wise, company-wise and state-wise and if not, the reasons therefor;
- (d) whether the Government is aware of the number of the companies which have registered bankruptcy as the reason for closure and if so, the details with the number of people who lost their jobs because of the closure of the companies and if so, the details thereof, year-wise and company-wise; and
- (e) whether the Government has recognized the sectors with the maximum loss of MNCs during the last two years and if so, the details thereof including its impact on the Indian economy?

ANSWER

Minister of State (Independent Charge) of the Ministry of Statistics and Programme Implementation; Minister of State (Independent Charge) of the Ministry of Planning and Minister of State in the Ministry of Corporate Affairs.

(Rao Inderjit Singh)

(a-e) The term 'Multi-National Companies' (MNCs) does not fall under the purview of Companies Act, 2013.
